

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/01056 of 2017

Tuesday, this the 30th day of July, 2019

CORAM

**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

C.Muraleedharan, aged 52 years
S/o.K.Subramanian Nair
Deputy Chief Signal & Telecommunication Engineer/Project/
Southern Railway/Podanur)
Residing at: No.1/B, Krishna Apartments
Kalpathy, Palakkad – 678 003

... Applicant

(By Advocate Mr.T.C.G Swamy)

Versus

1. Union of India represented by the
General Manager, Southern Railway
Head Quarters Office, Park Town P.O
Chennai – 600 003
2. The Divisional Railway Manager
Southern Railway, Palakkad Division
Palakkad – 678 002
3. The Divisional Railway manager
Southern Railway, Salem Division
Salem – 636 005
4. The Chief Safety Officer
Southern Railway, Southern Railway
Head Quarters Office, Park Town P.O
Chennai – 600 003
5. The Chief Signal & Telecommunication Engineer
Southern Railway, Head Quarters Office
Park Town P.O
Chennai – 600 003

6. The Railway Board, Rail Bhavan
New Delhi – 110 001
Represented by its Secretary

7. The Director General
Signal & Telecommunications
Railway Board, Rail Bhavan
New Delhi – 110 001

..... **Respondents**

(By Advocate Mrs.Girija K.Gopal)

The above application having been finally heard on 30.7.2019, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

*Per: **Mr.E.K.Bharat Bhushan, Administrative Member***

Annexure A-15 document produced along with M.A 180/730/2019 mentions that Shri.C.Muraleedharan, the applicant in the Original Application, who is at serial no.2 in the Office order dated 29.5.2019 and annexed, has been granted selection grade with effect from 1.1.2019. Shri.T.C.G Swamy, learned counsel for the applicant submits that in the light of this promotion, grievances of the applicant have been redressed. He submits that the Original Application may be treated as closed.

2. The Original Application is disposed of. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

List of Annexures

Annexure A1 - A true copy of Annual Performance Appraisal Report for the period from 1.4.2015 to 13.10.2015

Annexure A2 - A true copy of Annual Performance Appraisal Report for the period from 14.10.2015 to 31.3.2016

Annexure A3 - A true copy of Order bearing No.APAR/S&T/2016/D dated 27 June 2017 issued by the 1st respondent

Annexure A4 - A true copy of Annual performance Appraisal Report for the year 2012-13

Annexure A5 - A true copy of Annual performance Appraisal Report for the year 2013-14

Annexure A6 - A true copy of Annual performance Appraisal Report for the year 2014-15

Annexure A7 - A true copy of representation dated 3.1.2017 addressed to the 1st respondent, General Manager, against the adverse grading in the APAR for the period from 1.4.2015 to 13.10.2015

Annexure A8 - A true copy of representation dated 3.1.2017 addressed to the 1st respondent, General Manager, against the adverse grading in the APAR for the period from 14.10.2015 to 31.3.2016

Annexure A9 - A true copy of communication bearing No.SECR/HQ/Engg/CTE/APAR dated 8.5.2016, issued by the Chief Track Engineer

Annexure A10 - A true copy of communication bearing No.SFT/CSO/Conf/15-16 dated 27.1.2017, issued by the Chief Safety Officer, Central Railway

Annexure A11 - A true copy of APAR SPARROW (Smart Performance Appraisal Report Recording On-line Window) for the period 1.4.2016 to 31.3.2017

Annexure A12 - A true copy of communication bearing No.2017/SCC/3/09 dated 1 Sep 2017 issued by the 6th respondent Railway Board

Annexure A 13 - A true copy of Inspection Report of the GM along with the Principal HODS of all the departments communicated under No.G.120/A1/of SA.Div on 7.1.2016 dated 21.12.2016

Annexure A14 - A true copy of Railway Board letter bearing No.2017/SCC/03/09 dated 9.6.2017

Annexure A15 - A true copy of Office Order bearing No.HPB(O)451/2019 dated 29.5.2019, issued from the office of the 1st respondent

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